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- (ख) 2,20 एम एम एस सी एम ही 1993-94 में मध्य प्रदेश में उर्वरक ब्रौर एल पी जी संयवों को सप्लाई की गई थी।
- (ग) मध्य प्रदेश सरकार ने मंदेड़, म्बालियर में एक विद्युत परियोजना के लिए गैस के आबंटन के लिए अनुरोध किया है।
- (घ) ग्रीर (ङ) एच बी जे पाइपलाइन के प्रासपास उपलब्ध होने के लिए परि-कल्पित गैस का पूर्ण आवंटन किया जा चुका है। फिलहाल और बावंटन करना व्यवहार्य नहीं है।

जामनगर और राजकोट, गुजरात में पाइब लाइन के द्वारा एल०पी०जी० की आपुति

2181 . श्री चिमनभाई हरिषाई शुक्ल : न्या पेट्रोलियम ग्रीर प्राकृतिक गैस मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या सरकार गुजरात में जामनगर ग्रीर राजकोट में पाइपलाइनों के द्वारा एल **वी जी** के वितरण का विचार रखती है;
- (ख) यदि हां, तो तत्संबधी ब्यौरा क्या 8 ;
- (ग) उक्त पाइपलाइनों को कब तक बिछाया जाएगा: ग्रीर
- (घ) उक्त शहरों के उपभोक्ताओं को पाइपलाइनों के द्वारा एल पी जी कब तक उपलब्ध करायी जाएगी ?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (कैप्टन सतीश शर्मा) : (क) फिलहाल कोई ऐसा प्रस्ताव नहीं है।

(ख) से (घ) प्रश्न नहीं उठता ।

Recruitment of Class III and IV Staff by **ONGC** in Gujarot

to Questions

ANANDIBEN 2182. SHRIMATI JETHABHAI PATEL: Will ths Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of employees recruited in Class III and IV by the Oil a-nd Nat ural Gas Commission in Gujarat State during the last year;
- (b) whether O.N.G.C. has given preference to Gujarati candidates at tie lime of appointment according to the rules framed by the State Governmeit; and
- (c) if so, the number of Gujarati cndidates who have been oppointed by ONGC during the above period?

THE MINISTER OF STATE OF "HE MINISTRY OF PETROLEUM & >AT-URAL GAS (CAPT. SATISH SHAR MA): (a) to <c) During 1993-94, OTOC has appointed 184 Class III and Class TV employees in Gujarat. OU of these 171 Class III and 15 Class IV employees are local;

Recruitment in ONGC is made is per the provisions of the ONGC Recrutment and Promotion! Regulations, 1980 nd its laid down policy on the subject Also local Employment Exchanges arc -eques-ted to sponsor only the local cadidates for selection.

Waiting List {or LPG in Kutryioi region of **Uttar Pradesh**

2183. SHRI RAM DEO BHAIDARI: Will the Minister of PETROLEUi AND NATfURAL GAS be pleased to tate:

- (a) what » the number of LD connections with each agency in Almora, Ranikhet, Haldwani and Nainita districts of Uttar Pradesh and number c persons on the waiting lists as on the 3th June, 1994;
- (b) by when the waitlisted p-srtns ate likely to be provided with LPr connections in those towns; and

(c) what are the other places in hill districts of Kumaon region of Uttar Pradesh where LPG facilities are available at present and by when the remaining areas are likely to be provided with such facilities?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NAT-URAL GAS (CAPT. SATISH SHAR. MA): (a) The requisite information is given below:

Name of distributor					f customers 30-6-1994	Waiting list as on 30-6-1994
Choudhari Gas Agency, Haldwani	, .		Élusé	. i to	7849	2603
Kumaon Mandal Vikas Nigam, Haldwan					13479	5264
Kumaon Mandal Vikas Nigam, Alinera			الأحموس		8749	2069
Kumaon Mandal Vikas Nigam, Ranikhe	. 1	-C雅:	∓1 ∓d 2/		5190	738
Kumaon Mandal Vikas Nigam, Naintal				·	13143	1997

- (b) As per the instructions, oil companies have cleared the entire waiting list as on 1-4-1993 in areas at 4500 ft. and above during 1993-94 and are required to clear 50 per cent of the waiting list a on 1-4-1993 in areas between 2000 ft. to 4499 ft. in 1993-94 ond the remaining 50 per cent during 1994-95
- (c) The surrounding areas of Kumaon Hills are being provided with LPG through outlets of Kumaon Mandal Vikas Nigam serving as extension points.

The other places in hill districts of Kumaon region where LPG facilities are available are Didihat, Kashipur, Ru-drapur, Tanakpur, Khatima, Ramnagar, Lohaghat, Dharchula, Bageshwar, Pithoragarh, Kicha and Pantnagar.

Complaints Regarding Collection of Money by IOC Employees from LPG Dealers

2184. SHRIMATI CHANDRAKALA PANDEY:

SHRI NILOTPAL BASU:

Will the Minister of PETROLEUM AND NATURAL GAS be pleaded to state:

(a) whether any complaint had been lodged to IOC from the Eastern Indiai

- L.P.G. Dealers Association in August, 1993 regarding coercoin by a section of employees in Haldia and Kalyani LPG Plant for forceful collection of contribution of Rs. 15,000|-from each dealer in conection with construction of a Nursing Home by some trust:
- (b) whether any enquiry had been conducted by the Director (Marketing), IOC, to whom this complaint was .'edged, if so, what are the findings of the enquiry;
- (c) if not, what are the reasons therefor;
- (d) whether it is a fact that Chief Divisional Manager-cum-State level coordinator of IOC at Bhubaneswar Divisional Office had (also circulated a D.O. letter to all contractors, dealers, distributors, transporters to liberally donate for this trust;
- (e) whether the concerned trust is patronised by IOC, and
- (f) if so, whether any approval from the Board of IOC had been obtained for the same?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM A NAT-URAL GAS (CAPT. SATISH SHAR. MA): (a) Yes, Sir.